

| Year | No. of death | Local burials | Transported back to India | No. of mortal remains transported at Government cost through ICWF* | Total cost (in ₹) |
|------|--------------|---------------|---------------------------|--|-------------------|
| 2013 | 2472 | 1326 | 1145 | 61 | 33,71,414 |
| 2014 | 2348 | 1229 | 1106 | 50 | 24,09,563 |

* Indian Community Welfare Fund.

Redressal of grievances

1681. SHRI RAM KUMAR KASHYAP : Will the PRIME MINISTER be pleased to state:

(a) whether Para 122(9) of Central Secretariat Manual of Office Procedure (CSMOP) provides that a grievance should be acknowledged immediately and at the most within three days of the receipt of the grievance and grievance should be redressed within a period of a maximum of two months of its receipt;

(b) if so, the reasons for not adhering to the provisions of Para 122(9) of CSMOP by DOPT; and

(c) the total number of grievances lying pending in Department of Personnel and Training for more than two months together with reasons thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) Yes, Sir.

(b) Department of Personnel and Training is adhering to the provisions of Para 122(9) of CSMO; and

(c) 24 grievances are pending for more than 2 months.

Curtailling of public holidays

1682. SHRI S. THANGAVELU : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India has the highest number of public holidays in the world;

(b) whether Government has any plan to curtail the public holidays in the future; and